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No. K.13028/02/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 18<sup>th</sup> May, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Anil Kumar Upadhyay, (ii) Rajeev Ranjan Prasad, (iii) Sanjay Kumar, (iv) Madhuresh Prasad, and (v) Mohit Kumar Shah, to be Additional Judges of the Patna High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.



(S.C. BARMMA)

Joint Secretary to the Government of India  
Tel: 23072142

To

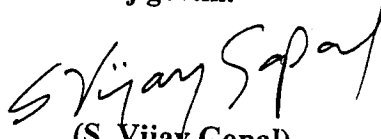
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13028/02/2016-US.II

Dated 18.05.2017

Copy to:-

1. S/Shri (i) Anil Kumar Upadhyay, (ii) Rajeev Ranjan Prasad, (iii) Sanjay Kumar, (iv) Madhuresh Prasad, and (v) Mohit Kumar Shah., C/o The Registrar General, Patna High Court, Patna.
2. The Secretary to the Governor of Bihar, Patna.
3. The Secretary to the Chief Minister of Bihar, Patna.
4. The Secretary to the Chief Justice, Patna High Court, Patna.
5. The Chief Secretary, Government of Bihar, Patna
6. The Registrar General, Patna High Court, Patna
7. The Accountant General, Bihar, Patna.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(SCB)//DS(S)/US.I/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tel:2338 2978